

Title: Introduction of the Safaikaramcharis Insurance Scheme Bill, 2005.

17.02 hrs.

SAFAIKARAMCHARIS INSURANCE SCHEME BILL, *2005

SHRIMATI KRISHNA TIRATH (KAROL BAGH): I beg to move for leave to introduce a Bill to provide for comprehensive and compulsory insurance of Safai Karamcharis against any mishap connected with their work to give them economic protection, safeguard their interests and for matters connected therewith.

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for comprehensive and compulsory insurance of Safai Karamcharis against any mishap connected with their work to give them economic protection, safeguard their interests and for matters connected therewith."

The motion was adopted.

SHRIMATI KRISHNA TIRATH : I introduce the Bill.
